

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.255 of 2013

Dated : 1st July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Delhi Transco Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Suraj Singh for R.1
Mr. Alok Shankar for R.4

ORDER

The learned counsel for the Appellant is filing Rejoinder today after serving copy on the other side.

Post the matter for hearing on **30.07.2014.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson